## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:936 ANSWERED ON:20.03.2012 REHABILITATION IN NAXAL AFFECTED AREAS Ponnam Shri Prabhakar

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is focussing on the tribals to win the anti-maoist battle by addressing the issues of resettlement and rehabilitation of people affected by various projects; and
- (b) if so, the details thereof, State-wise including Andhra Pradesh?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): The Department of Land Resources has formulated the National Rehabilitation and Resettlement Policy, 2007. One of its aims is to minimize large-scale displacement. As far as possible, only minimum area of land commensurate with the purpose of the project is to be acquired. To give the policy legal backing, the Land Acquisition, Rehabilitation and Resettlement Bill, 2011 has been introduced in the Parliament on 7th September, 2011. The Bill has comprehensive provisions for rehabilitation & resettlement of the affected families including special provisions for Scheduled Castes/Scheduled Tribes. The Bill has been referred to the Parliamentary Standing Committee on Rural Development for examination & report to the Parliament.